

**GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION**

**LOK SABHA
UNSTARRED QUESTION NO.108
TO BE ANSWERED ON 2ND FEBRUARY, 2022**

RATION DISTRIBUTION IN GUJARAT

108. SHRI C.R. PATIL:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the details of the contributions made by the Government to the ration distributed through Public Distribution System (PDS) in Gujarat;**
- (b) whether the Central Government has conducted or proposes to conduct Audit of the Public Distribution System; and**
- (c) if so, the details thereof?**

A N S W E R

**MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND
CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SADHVI NIRANJAN JYOTI)**

(a): The Targeted Public Distribution System is governed as per provisions of the National Food Security Act, 2013. Government of Gujarat has implemented National Food Security Act (NFSA), 2013 with effect from April, 2016. The current allocation of foodgrains (rice and wheat) to Government of Gujarat is 182196.95 metric ton per month (54659.085 MT rice and 127537.865 MT wheat).

(b) & (c): To monitor the implementation of National Food Security Act (NFSA) 2013 and to evaluate its impact among targeted beneficiaries, Government of India has engaged 13 reputed institutes as Monitoring Institutions (MIs) for concurrent evaluation of NFSA in States/UTs.
